

DIVISION BENCH  
COURT - II

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/44(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	SUNDEEP ROY- IN THE MATTER OF SOLTY ENCLAVE PRIVATE LIMITED- STRUCK OFF VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. None appears for the parties
2. Registry is directed to issue notice to both the parties by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **08.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**